



\$~19, 20, 21, 23 & 25

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 7531/2022 & CM APPL. 23035/2022, CM APPL.

23036/2022, CM APPL. 23037/2022 & CM APPL. 23038/2022

DR REETA MONGIA

..... Petitioner

Through: Mr. Vikas Singh, Senior Advocate
with Mr. Varun Singh, Mr. Y. Kumar,
Mr. Mritunjai Singh, Mr. K. Seth and
Ms. Priyanka Ghosh, Advocates

versus

GOVT OF NCT OF DELHI & ORS.

..... Respondents

Through: Mrs. Avnish Ahlawat, Standing
Counsel with Mr. N.K. Singh, Mrs.
Tania Ahlawat, Mrs. Palak Rohmetra,
Ms. Lavnya Kaushik and Ms. Aliza
Alam, Advocates
Ms. Kumud Lata Dar, Ms. Ritu
Rastogi, Mr. Harsh Ajay Singh and
Mr. Nishant, Advocates for impleader
respondent – Dr. Anupma, Dr.
Ravindra Narain and Dr. Dinesh
Chawla
Ms. Vibha Mahajan Seth and Ms.
Divyanshi Anand, Advocates for
GNCTD

+ W.P.(C) 1265/2018

GOVT. OF NCT OF DELHI AND ANR

..... Petitioners

Through: Mrs. Avnish Ahlawat, Standing
Counsel with Mr. N.K. Singh, Mrs.
Tania Ahlawat, Mrs. Palak Rohmetra,
Ms. Lavnya Kaushik and Ms. Aliza
Alam, Advocates



versus

DE. YOGINDER GUPTA AND ANR.

..... Respondents

Through: Mr. Nidesh Gupta, Senior Gupta with Mr. Ujjal Banerjee, Mr. Rohan Alva and Mr. Abesh Khurana, Advocates for R-3 to R-23

Mr. Vikas Singh, Senior Advocate with Mr. Varun Singh, Mr. Y. Kumar, Mr. Mritunjai Singh, Mr. K. Seth and Ms. Priyanka Ghosh, Advocates
Mr. Rajeev Chhetri, Ms. Meenakshi Rawat and Mr. Rajesh Chhetri, Advocates for R-3

+ W.P.(C) 5221/2018

DR. P.S. SARANGI & ORS

..... Petitioners

Through: Mr. Nidesh Gupta, Senior Gupta with Mr. Ujjal Banerjee, Mr. Rohan Alva and Mr. Abesh Khurana, Advocates

versus

GOVT. OF NCT OF DELHI & ORS

..... Respondents

Through: Mrs. Avnish Ahlawat, Standing Counsel with Mr. Nitesh Kumar Singh, Ms. Lavnya Kaushik and Ms. Aliza Alam, Advocates

Mr. Vikas Singh, Senior Advocate with Mr. Varun Singh, Mr. Y. Kumar, Mr. Mritunjai Singh, Mr. K. Seth and Ms. Priyanka Ghosh, Advocates
Mr. Shanker Raju, Mr. Nilansh Gaur, Mr. Rajesh Sachdeva, Advocates for R-4 to R-11



+ W.P.(C) 167/2019

DR. MAHESH CHAUHAN

..... Petitioner

Through: Mr. Neeraj Kumar Gupta, Advocate

versus

GOVT. OF NCT OF DELHI AND ORS.

..... Respondent

Through: Mrs. Avnish Ahlawat, Standing Counsel with Mr. Nitesh Kumar Singh, Ms. Lavnya Kaushik and Ms. Aliza Alam, Advocates
Mr. Umesh Sharma, Advocate for NCPCR
Mr. Tushar Sannu, Standing Counsel with Ms. Ritika Priya, Advocate for DCPCR

+ W.P.(C) 4705/2018

GOVT OF NCT OF DELHI & ORS

..... Petitioners

Through: Mrs. Avnish Ahlawat, Standing Counsel with Mr. Nitesh Kumar Singh, Ms. Tania Ahlawat, Mrs. Palak Rohmetra, Ms. Lavnya Kaushik and Ms. Aliza Alam, Advocates

versus

DR. H.C GUPTA

..... Respondent

Through: Mr. Vivek Kumar Tandon, Advocate

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER

14.07.2022

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1. Arguments heard in part.



2. No further time left.
3. List for further hearing on 24.08.2022 at 3.00 p.m.

SANJEEV SACHDEVA, J

TUSHAR RAO GEDELA, J

JULY 14, 2022
'rs'